

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA 1000 of 1996

Present : Hon'ble Mr. A.V. Haridasan, Vice-Chairman (J)  
Hon'ble Mr. G.R. Patwardhan, Administrative Member

Swapan Kr. Bose & Anr.

-VS-

S I B

For the Applicants : None

For the Respondents : Mr. M.S. Banerjee, Counsel

Date of Order : 05-01-2005

O R D E R

MR. A.V. HARIDASAN, VC

The applicants do not want to prosecute the case any further and accordingly wants to withdraw the matter. Application is, therefore, closed as 'withdrawn' without any costs.

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Member (A)

  
Vice-Chairman

DKN